

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(INS) No. 1119 of 2019

IN THE MATTER OF:

Mr. Rupesh Kumar Gupta **...Appellant**

Vs

Punjab National Bank & Anr. **....Respondents**

Present:

For Appellant: Ms. Shivangi Sud, Advocate

For Respondents: Mr. Harsh Garg, Mr. Pulkit Goyal, Advocates for R-1(PNB)

Ms. Diksha Goyal, Advocate for R-2 (R.P.)

ORDER

13.02.2020 Even on second call, the arguing Counsel for Appellant is not present and Advocate Ms. Shivangi Sud seeks time to call the arguing Counsel.

List the Appeal 'For Admission (After Notice)' on **28th February, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)